

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 21-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No.648/11 Narain Das Sindhi Vs. Smt. Chandrakanta	Sudesh Bansal	
2	Dr. Y.C. Sharma , Advocate	S.B. Cr. Revision Petition No. 469/15 Smt. Sunita Vs. Mukesh Kumar	Mahendra Kuldeep	M.C. Jain
3	Dr. Y.C. Sharma , Advocate	S.B. Cr. Misc. Bail Application No. 8895/15 Arun Kumar Sharma Vs. State	V.K. Sharma	Neetu Dave
4	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
5	Sh. Ajeet Bhandari, Advocate	S.B. Civil First Appeal No. 669/04 & 631/06 Shyam Lal Vs. Lalluram	Amod Kasliwal Sachin Mehta	R.K. Matnur Ajay Tantia
6	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Criminal Revision Petition No. 1308/14 Ashish Sharma Vs. Smt. Rinku Sharma	Sanjay Singhal	
7	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 467/04 Roop Chand Vs. Vishnu Swaroop	Nitish	Sudesh Bansal
8	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Revision Petition No. 383/15 Sandeep Vs. Parvati Bai	Nitin Jain	Rohan Jain
9	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Misc. Petition No. 2336/15 Manish Kejriwal Vs. State	P.C. Bhandari V.K. Gupta	
10	Sh. Vikas Jain, Advocate	D.B. Civil Misc. Appeal No. 2348/14 Ashok Sanwaria Vs. Smt. Rekha	Anoop Pareek	Mahendra Goyal
11	Sh. J.P.Gupta Advocate	S.B. Cr. Revision Petition No. 1369/08 Ratan Singh Vs. State of Rajasthan	Anil Upman	Kuldeep Sharma
12	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal
13	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3620/15 Dr. Ram Gopal Laddha Vs. State	Sudhir Jain	Pankaj Gupta
14	Sh. Harish Kumar Tripathi , Advocate	S.B. Civil First Appeal No. 353/99 Smt. Snehleta Vs Giraj Parsad	G. S. Bafna	Abhi Goyal
15	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
16	Sh. Raj Kumar Yadav, Advocate	S.B. Civil Misc. Appeal No. 99/12 Anurag Gupta Vs. Seema Gupta	Jitendra Sharma	Manish Gupta
17	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 80/06 & 413/06 Sikandar Ali Vs. Saidan	Akhil Simlote	A.S. Shekhawat

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

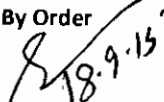
18.9.15
(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 22-09-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No.237/07 Smt. Jahida Khatoon Vs. Abdul Majid	M.M.Ranjan	
2	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Second Appeal No. 43/08 Smt. Rachna Joshi Vs. Prabhu Dayal Pareek	R.K. Daga	C.P. Tiwari
3	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No.355/2013 Anant Dravid Vs. Gulab	Manoj Bhardwaj	J.P. Goyal
4	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 342/98 Munshi Khan Vs. Nazir Khan	Lokesh Sharma	S.C. Gupta
5	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. No.Appeal No.617/14 Pradeep Kumar Vs. Pooja Maurya	Sudhir Jain	Kunal Rawat
6	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal
7	Smt. Madhuri Singh , Advocate	S.B. Cr. Revision Petition No.367/14 Mohd. Sabir Vs. Manbhar	Gajendra Sharma	
8	Smt. Sumati Bishnoi , Advocate	S.B. Criminal Revision Petition No.796/2015 Saurabh Vs. Smt. Varsha	Anil kumar Garg	Rajneesh Gupta
9	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.220/13 Shri Bhagwandas Vs. Urmila Devi	Sunita Pareek	
10	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Petition No. 4048/15 Manish Vs. State	Shika Parnami	Jitendra Shrimali
11	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 180/01 Smt. Parvati Devi Vs. Deendayal Hazaarika	R.K. Agrawal	M.M. Ranjan
12	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Petition No. 2599/15 S.B. Cr. Misc. Bail Application 9082/15 Surendra Vs. State	S.S. Sunda	Girish Khandelwal
13	Sh. Pankaj Gupta , Advocate	S.B. Civil Regular First Appeal No. 244/96 Brijmohan Vs. Chandrabhan	S.K. Dudhania	A.K. Pareek
14	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
15	Ms. Raj Sharma , Advocate	S.B. Cri. Misc. Application for Bail Cancelation of Bail No.12526/13 Mamta Arya Vs. State	Anil Upman	Manish Gupta

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